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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH
AT HYDERABAD.

OA. No. 127/96.

Date of order: 18-2-97.

Between:-

Vanka Kanthamma

...

Applicant.

And

1. The Sub-Divisional Engineer,
VFT, Visakhapatnam-530 001.
2. The Sub-Divisional Engineer, CXL-Mtce, I/D,
Visakhapatnam-530 001.
3. The Director, Mtce, Southern Telecom
Sub-Region, Vijayawada-520 010.
4. The General Manager, Visakhapatnam Telecom District,
Visakhapatnam-530 020.
5. The Director-General, Telecom, (reptg. Union of India),
New Delhi-110 001.

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Respondents.

Counsel for the Applicants: Mr. C. Suryanarayana

Counsel for the Respondents: Mr. N. R. Devaraj, Sr. CGSC.

CORAM:

HON'BLE SHRI H. RAJENDRA PRASAD, MEMBER (A)

Hon'ble Tribunal made the following order:-

As prayed for on behalf of the applicant, the OA is permitted to be withdrawn. Sri W. Suryanarayana for Sri N. R. Devaraj, who is present, has no objection to the withdrawal.

Ambrin
TO: 387
DY. REGISTRAR (JUDL)